

ITEM NO.203

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14223/2009

(From the judgement and order dated 05/01/2009 in CWP No. 4867/2008
of The HIGH COURT OF BOMBAY)

VINAYAK KASHINATH SHILKAR

Petitioner(s)

VERSUS

DY.COLLECTOR & COMPETENT AUTH.& ORS.

Respondent(s)

(With prayer for interim relief and office report)
(For final disposal)

Date: 09/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. E.C. Agrawala,Adv.

For Respondent(s)

Mr.Sanjay Kharde,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter after eight weeks from the date of
re-opening of the Court after Summer Vacation.(Sukadev Sarangi)
A.R.-cum-P.S.(S.S.R.Krishna)
Court Master